

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 18/2019 (SUMMONS) IA/1/2019 IA/2/2019		B. A. Shivakumara Swamy Vs The Chief Secretary, Government of Karnataka.	Shivaprasad
2	O.S. 25/2019 (SUMMONS)		Basappa Vs Channabasavaiah	A.N. Devaraju
SS TO DEFT. BY RPAD				
3	FDP 3/2019 (SUMMONS)		Rangaswamy.H.T Vs Ningamma	H.P.Mahalingappa
4	M.C. 24/2020 (NOTICE)		Gayathri Vs NIL	D.P. Nandisha
5	M.C. 28/2020 (NOTICE)		H. R. Manjula Vs R. Rajashekar	K. Nagesh
6	M.C. 39/2020 (NOTICE)		Manjunatha aliyas Manju Vs Manasa	A.N. Devaraju
STEPS BY				
7	FDP 2/2019 (NOTICE)		The Federal Bank Ltd Vs Manjamma	T.K.Udayakumar
8	O.S. 2/2011 (AWAIT FURTHER ORDERS)		Puneetha T.R. Vs Lakkamma	M.Mallikarjunaiah
ISSUE ARREST NOTICE / WARRANT TO JDR				
9	EX 6/2015 (HEARING)		Karnataka Bank LTD., Vs K. veeregowda alias Veeranna	DTR
ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES				
10	EX 15/2016 (HEARING)		Lakshmiddevamma Vs N.S. Mallesh	A.N. Devaraju
LOK ADALATH				
11	M.C. 48/2019 (A.D.R.)		Vinutha Vs Ravi Kumar	Raj Kumar
MEDIATION				
12	M.C. 5/2020 (A.D.R.)		Latha G. Vs Nil	D.P. Nandisha
13	M.C. 27/2020 (call on)		Shilpa Vs Nil	A.N. Devaraju

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14	R.A. 8/2019 (ARGUMENTS)		Mahalingappa.T.G Vs Gangamma	T.S. Cyhannakeshavaswamy
15	M.C. 38/2020 (To hear)		Praveen Kumar K.R. aliyas Praveen Vs Leelavathi B.R. aliyas Lavanya	M.D. Nataraju
11.00 AM to 02.00PM				
16	O.S. 4/2014 (CROSS OF DW1)		Manjunatha B.N. Vs Narasihmhaiah T.N.	T.t.Udayashankar
17	M.C. 56/2018 (CROSS OF PW1)		Ramesh Vs Geethanjali	R.K. Ragavendra
18	EX 20/2019 (FOR OBJECTIONS)		Swaroopaa Vs Revanagowda	M.Murugesha
19	ECA 5/2014 (EVIDENCE)		Ghoussepeer Vs Gajendra Babu	N.C.J.
20	M.V.C. 1180/2018 (EVIDENCE)		Sheetal B.J. Vs The New Indian Assurance Company Limited	Manjunatha P K
21	M.C. 1/2019 (EVIDENCE)		Kumar.B Vs Latha.G	K. Nagesh
22	M.C. 56/2019 (APPEARANCE OF PARTY)		Savitha D. H. @ Lakshmidevi Vs Nil	H.S. Sudarshan
23	M.C. 41/2020 (APPEARANCE OF PARTY)		Devaraju B.V. alias Sudarshan Vs Nil	D.P. Nandisha
Cases listed below are adjourned due to Covid 19				
24	MVC.EX 385/2014 (HEARING)	31-12-2020 (11.00 AM to 02.00PM)	Chandrashekar Vs Oriental Insurance co-ltd	S M
25	O.S. 11/2020 (SUMMONS)	16-01-2021 (02.45 PM to 05.45PM)	Canara Bank Vs Venkatesh H. N.	P.H.Dhanapal
26	EX 22/2019 (NOTICE)	16-01-2021 (02.45 PM to 05.45PM)	G.C. Shivakumar Vs T.H. Roopa	B.R. Manjunatha
(C.C./0000458/2016)				
27	EX 23/2019 (NOTICE)	16-01-2021 (02.45 PM to 05.45PM)	G.C. Shivakumar Vs S. Nagaraju	B.R. Manjunatha
(C.C./0000457/2016)				

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02.45 PM to 05.45PM				
1	C.C. 465/2017 (NBW)		State by Turuvekere Police Vs Yogesha	
2	P.C.R. 251/2017 (To hear)		Bhyamma Vs Shivakumar P.R	H.K. Nanjegowda
11.00 AM to 02.00PM				
3	C.C. 159/2016 (SUMMONS)		Basavaraju T.V Vs T.M. Rangaswamy	
4	C.C. 484/2017 (SUMMONS)		State by Turuvekere Police Vs Kantharaju	
PAPER PUBLICATION				
5	CrI.Misc. 39/2020 (SUMMONS)		Samina Kauser Vs Chief Officer/Registrar of Births and Death	T.T. Udayashankar
6	CrI.Misc.(DVA) 2/2020 (NOTICE)		Varamahalakshmi Vs Narasimhamurthy	APP
7	CrI.Misc. 67/2016 (CROSS OF DW1)		Sujatha Vs Sudha and others	D.T.R
8	CrI.Misc. 268/2016 (CROSS OF PW1)		Nethravathi Vs Shankaramurthy	D.T. Rajashekaraiah
9	CrI.Misc. 521/2016 (CROSS OF PW1)		M.S. Geetha Vs M.N. Vishwanatha	Nataraju
10	C.C. 542/2017 (NBW)		State by Turuvekere Police Vs Yathendra	A.P.P
11	CrI.Misc.(DVA) 3/2017 (CROSS OF PW1) IA/1/2017		Seema H.P alias Harshitha Vs Harsha	M.D. Nataraju
12	CrI.Misc. 10/2019 (CROSS OF PW1)		Jamuna Vs Prakash	A.N. Devaraju
13	CrI.Misc.(DVA) 1/2020 (FOR OBJECTIONS)		Nagamma Vs Maadanna @ Madegowda	APP
14	CrI.Misc.(DVA) 6/2020 (FOR OBJECTIONS) IA/1/2020		HeenaKouser Vs Mohamed Nadeem	Fouzia Khanam

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	CrI.Misc. 212/2017 (EVIDENCE)		Lakshmidevi Vs Andanigowda H.	K.R.D.
16	C.C. 260/2017 (APPEARANCE OF ACCUSED)		Vasanthkumar Vs Divya K	B.R. Manjunatha
17	C.C. 306/2016 (EVIDENCE)		Govindegowda M.S Vs Sathish	Shivalingaiah
18	C.C. 393/2016 (EVIDENCE)		Turuvekere police station Vs Basavaraju	
19	C.C. 550/2017 (EVIDENCE)		State by Turuvekere Police Vs Gangamma alias Geetha	A.P.P
20	C.C. 210/2019 (EVIDENCE)		Jagadeesh S.J Vs Mahalingaiah H.S	K. Nagesh
CONCILIATION				
21	C.C. 522/2018 (A.D.R.)		Shivakumar T.T Vs Manjula	T.T.Rajaravichandra
22	C.C. 168/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Bharathi Vs B.K. Prakasha	
Cases listed below are adjourned due to Covid 19				
23	P.C.R. 79/2019 (SUMMONS)	18-02-2021 (02.45 PM to 05.45PM)	H. Srikantaiah Vs B. Krishnamurthy	H.K. Nanjegowda
24	C.C. 386/2020 (SUMMONS)	18-02-2021 (02.45 PM to 05.45PM)	Renukappa M. Vs Keerthiraj C.D.	B.G.Krishnamurthy
25	C.C. 387/2020 (SUMMONS)	18-02-2021 (02.45 PM to 05.45PM)	Mahesh Vs Kantharaju B.V.	B.N. Thimmappa
26	CrI.Misc. 16/2018 (NOTICE)	18-02-2021 (02.45 PM to 05.45PM)	Latha M.R Vs Prakasha alias Jayaprakasha	M.C. Umesh
27	CrI.Misc. 239/2016 (AWAIT FURTHER ORDERS)	18-02-2021 (02.45 PM to 05.45PM)	K. Vasanthakumar Vs G.S. Basavalingaiah	B.H. Dayananda
28	C.C. 6/2017 (REISSUE NBW TO ACCUSED)	18-02-2021 (02.45 PM to 05.45PM)	Turuvekere Police Station Vs Fayaz	A.P.P H.N. Shekarappa

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11.00 AM to 02.00PM				
1	O.S. 40/2019 (EVIDENCE)		Seetharamaiah Vs Ramanna	Venkatesh
2	O.S. 232/2019 (EVIDENCE) IA/3/2019		Manjunath Gupta Vs Munegowda S.	B.G. Vijayakumarswamy
CROSS EXAMINATION OF PW				
3	O.S. 315/2018 (EVIDENCE)		Gowramma Vs Rajashekhar alias Rajashekharaiiah	L. Shanmukha
4	O.S. 196/2019 (EVIDENCE)		Jayaram Vs Gangaraju	M.B. Shivakumarswamy
5	O.S. 7/2009 (Await Orders)		Puttegowda Vs Narayanagowda	PHD
6	O.S. 128/2016 (SETTLEMENT) IA/1/2016 IA/2/2016		Manjanna Vs Doddegowda So Shankarappa @ Thimmegowda,	D.T. Rajashekaraiah
7	O.S. 129/2016 (SETTLEMENT) IA/1/2016 IA/2/2016		Umesh. D.R. Vs D.T. Doddegowda	D.T. Rajashekaraiah
8	O.S. 77/2017 (Hearing On I.A)		Raju.C.P Vs Mahadevappa	Eshwaar
9	O.S. 63/2018 (Hearing On I.A)		Raghavendra J.S Vs Lakshmiddevamma	M.C. Umesh
10	O.S. 130/2018 (Plaintiff evidence)		T.M. Srinivasa Vs Malamma	M.C. Umesh
11	O.S. 135/2018 (Plaintiff evidence)		Honnagangaiah alias Honnaiah Vs Ramesh	M.C. Umesh
12	O.S. 335/2018 (Plaintiff evidence)		T. S. Jayalakshmi Vs Madan Kumar	K.N. Gururaj
13	O.S. 233/2019 (AMENDMENT PLAINT)		Sridhara V.G. Vs Gangaiah. V.H.	D.T. Rajashekharaiiah
14	O.S. 77/2020 (Call on)		Asif Nawaz Khan Vs Asfiya Khanum	B.H. Dyananda
CROSS EXAMINATION OF DW				

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15	O.S. 32/2012 (EVIDENCE)		Jayarathna Vs Shylaja	BNT
CROSS EXAMINATION OF PW				
16	O.S. 179/2015 (EVIDENCE)		Huchappa Vs Kempamma	YTM
17	O.S. 68/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rangaiah.H.R Vs Manjanna	A.N.Devaraju
18	O.S. 34/2017 (EVIDENCE)		Shivamma Vs Shankarappa	D.T. Rajashekharaiiah
19	O.S. 37/2017 (EVIDENCE)		Nagaraju .C.B. Alias C.B. Nagarajaiah. Vs Manjunath.T.M	K. Nagesh
20	O.S. 154/2017 (EVIDENCE)		Rangaswamy Vs Ganganna	K. Nagesh
21	O.S. 295/2018 (EVIDENCE)		Rangaraju Vs P.K.Prakash	K. Nagesh
DEFN EVIDENCE				
22	O.S. 195/2012 (EVIDENCE)		Siddagangamma Vs Kalamamma	LSS BDJ
23	O.S. 302/2015 (EVIDENCE) IA/1/2015 IA/2/2015		G.M.Vasanthappa Vs G.B.Kumara	A.N.Devaraju
24	O.S. 45/2017 (EVIDENCE)		Neelakantaiah.B.K Vs Kapanigowda	P.H.Dhanapal
FURTHER EVIDENCE FOR PLNTF				
25	O.S. 211/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah Vs Eraiah	S.Muddegowda
26	O.S. 238/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah Vs Eraiah	S.Muddegowda
27	O.S. 248/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah Vs Eraiah	S.Muddegowda

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28	O.S. 372/2016 (EVIDENCE)		H.R. Lakshmanagowda Vs Sannarangegowda	B.R. Manjunatha
29	O.S. 143/2017 (EVIDENCE)		Gangaiiah.D.M Vs Rajkumar.D.M	M.D. Nataraju
30	O.S. 272/2018 (EVIDENCE)		S.Y.Vishveshvaraiah Vs S.N. Nagaraju	D.T. Rajashekharaiiah
PLNTF EVIDENCE				
31	O.S. 135/2017 (EVIDENCE)		Nalina Vs K.C. Nanjundaiah	T.S. Cyhannakeshavaswamy
32	Misc 3/2015 (/0000) (ARGUMENTS)		Prabhuswamy T.R Vs Mallikarjunaiah.S	NCJ
33	O.S. 3/2018 (ARGUMENTS)		Gangadhara Vs Mahalingaiah alias Lingaiah	K. Nagesh
ARGUMENTS				
34	O.S. 195/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Bettaiah Vs Veerabhadraiah	A.N.Devaraju
FURTHER ARGUMENTS				
35	O.S. 153/2017 (ARGUMENTS)		Mahalingappa B Vs Vasanthamma	K. Nagesh
36	O.S. 78/2013 (ORDERS)		G. Kavitha Vs H.N. Narasmimhamurthy	HPM DTR
37	O.S. 31/2015 (JUDGEMENT)		Jayaramaiah M.H Vs Parameshwaraiah	AND
38	O.S. 9/2011 (Hearing On I.A.)		T.K. Ramakrishnaiah Vs Loosizerofrank	BHD DTR
Cases listed below are adjourned due to Covid 19				
39	O.S. 289/2018 (Objection to I.A.)	06-01-2021 (11.00 AM to 02.00PM)	R.Venkataramaiah Vs The Chief Secretary Government of Karnataka, Vidhana Sowdha	A.N. Devaraju
40	FDP 2/2017 (WARRANT)	08-01-2021 (02.45 PM to 05.45PM)	Nethravathi.V.B Vs Basavakumaraiah.M	M.B. Shivakumarswamy
41	O.S. 270/2018 (Objection to I.A.)	11-01-2021 (11.00 AM to 02.00PM)	Lingaraju Vs M.C.Devaraju	P.H.Dhanapal